

OFFICE OF DISTRICT & SESSIONS JUDGE, YAMUNA NAGAR AT JAGADHRI

No. 72


Dated 01/08 /2020

ORDER:

Since, Ms. Neha Nohria, Additional District & Sessions Judge, Yamuna Nagar has to follow medical protocol for a period of about 14 days on account of having tested COVID-19 positive on 31.07.2020 in the evening, the duty assigned to her to deal with the urgent matters shall be performed by Dr. Abdul Majid, Sh. Vijayant Sehgal, Sh. Amarinder Sharma and Ms. Payal Bansal Additional District & Sessions Judges, Yamuna Nagar on 04.08.2020, 07.08.2020, 11.08.2020 & 13.08.2020, respectively in addition to the duties already assigned to them vide order dated 31.07.2020.

All concerned be informed accordingly and a copy of this order be uploaded on the official website of this Sessions Division.

Dated: 01.08.2020


  
(Deepak Aggarwal)  
District & Sessions Judge  
Yamuna Nagar

Endst. No. 9033-58

Dated 01/08 /2020

Copy forwarded to the following for information and necessary action:

1. All the Judicial Officers posted in this Sessions Division with the request to convey the order to the staff working in their respective courts.
2. The Superintendent of Police, Yamuna Nagar
3. The District Attorney, Yamuna Nagar.
4. The Superintendent, District Jail at Jagadhri.
5. The Presidents District Bar Associations, Jagadhri and Bilaspur.
6. System Officer.

  
(Deepak Aggarwal)  
District & Sessions Judge  
Yamuna Nagar